

ITEM NO.31

COURT NO.3

SECTION X

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s).1020/2021

VEERA BRAHMA RAO AREKAPUDI

Petitioner(s)

VERSUS

UNION OF INDIA & ANR.

Respondent(s)

(FOR ADMISSION)

Date : 18-08-2022 This petition was called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE D.Y. CHANDRACHUD  
HON'BLE MR. JUSTICE A.S. BOPANNA

For Petitioner(s) Mr. Krishna Kumar Singh, AOR

For Respondent(s) Mr. K.M.Nataraj, ASG  
Mr. Shailesh Madiyal, Adv.  
Mr. Navanjay Mahapatra, Adv.  
Mr. T.S.Sabarish, Adv.  
Mr. Sughosh Subramanyam, Adv.  
Mr. Arvind Kumar Sharma, AOR

UPON hearing the counsel the Court made the following  
O R D E R

List the petition on 5 September 2022.

(SANJAY KUMAR-I)  
DEPUTY REGISTRAR

(SAROJ KUMARI GAUR)  
COURT MASTER